

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-01-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : Srivatsa International Pvt Ltd

PETITION NUMBER : IBA/31/2020

APPLICATION NUMBER: [4] a) IA(IBC)/17(CHE)2023
b) IA(IBC)/19(CHE)2023 in IA/1409/2022
c) IA(IBC)/22(CHE)2023 in IA/1406/2022
d) IA(IBC)/10(CHE)2023 in IA/1399/2022

ORDER

a. **IA(IBC)/17(CHE)2023 IN IBA/31/2020**

Ld. Counsel Mr.AG.Sathyanarayana appears on behalf of the Applicant.

This application has been filed under Section 32, 36 & 66 of IBC, 2016, R/W Sec 67 & 68 of IBC, 2016 & Rule 11 of NCLT Rules, 2016.

Ld. Counsel for Applicant is directed to serve a copy of this application either through Registered Post or Speed Post, as the case may be, and file Affidavit of Service before the next date of hearing.

List the matter on **07.02.2023** for further hearing.

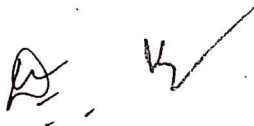
b. **IA(IBC)/19(CHE)2023 IN IA/1409/2022 IN IBA/31/2020**

c. **IA(IBC)/22(CHE)2023 IN IA/1406/2022 IN IBA/31/2020**

d. **IA(IBC)/10(CHE)2023 IN IA/1399/2022 IN IBA/31/2020**

Ld. Counsel Mr.AG.Sathyanarayana appears on behalf of the Applicant in the above matters.

(Contd...2)



The above applications have been filed by the Ld. Liquidator in the matter against two of the Suspended Directors and also against Axis Bank, Yes Bank and ICICI Bank Ltd.

Ld. Liquidator is directed to serve a copy of this application along with a copy of this order on all the Respondents within **three** working days through Registered Post or Speed Post as the case may be, and file affidavit of service before the next date of hearing.

Ld. Liquidator is seeking stay on dealing with certain properties which belong to the Corporate Debtor by Respondents 3 & 4. The Respondents 3 & 4 are directed to file their reply within **ten days** from the date of receipt of this order.

List the matters on **07.02.2023** for further hearing.

— Sd —

SAMEER KAKAR
MEMBER (TECHNICAL)

ss

— Sd —

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)